

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2575-2576/2010

RAJESHWARI & ORS.

Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 07/12/2010
today.

These Petitions were called on for hearing

For Petitioner(s)

Mr. Prashant Chaudhary, Adv.
Mr. Yunus Malik, adv.

For Respondent(s)

Ms. Abha R. Sharma, Adv.
Ms. Manjeet Chawla , Adv

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 has not filed counter affidavit. But it is submitted by the Ld.counsel for Respondent No.1 that she had prepared counter affidavit and copy was served on Ld.counsel for the petitioner. However, the office did not receive the counter since a part of it was handwritten. She seeks two weeks as a last chance for filing the proper counter affidavit. In the above circumstances, two weeks time is granted as a last chance.

List the matter on 4.01.2011.

(Sunil Thomas)
Registrar

SB